

consolation were generally of the view that the needs of urban children, especially those living in low income neighborhoods need specially targetted attention. Some of the other important suggestions at the consultation were:

- (i) Strategies for provision of social services should be framed keeping in view the different size, class of cities, their financial resource base and attuned to the community's specific needs.
- (ii) Health care facilities for the mother and child should be neighbourhood-based, user-friendly in relation to timing and should involve close community participation.
- (iii) The problem of malnutrition is more intense in the slum segments of towns/cities and strategies aimed at tackling this problem should take care of diseases surveillance and prevention, environmental sanitation, nutrition education through contact with mothers and linked with efforts at developing an appropriate food security system at the household level.
- (iv) The school should be the focal point both for formal and non-formal education with flexibility in terms of timings, multiple shifts and skill based curriculae and special efforts should be made for working out community based and low cost options for early community based and low cost options for early childhood stimulation of the girl child.
- (v) Problems relating to children especially in difficult circumstances

children, abused children and children in conflict with the law need to be addressed through conscientisation of the public, community counselling units and revamped rehabilitative system. One of the significant suggestion made was the dire need for mobilising the community to participate in the formulation, implementation and evaluation of programme and to coordinate the efforts of different Government departments and voluntary agencies in an integrated manner.

(c) In collaboration with the State Governments and UNICEF, the Central Government is implementing a scheme called urban Basic Services for the Poor (UBSP) which seeks to provide social services in an integrated manner in low income neighborhoods through formation of community groups. The Government is keeping in view the suggestions made in the national consultation while implementing the said scheme.

*The Lok Sabha then adjourned till
fourteen of the clock*

*The Lok Sabha re aembled at
fourteen of the Clock.*

[MR. SPEAKER *in the Chair*]

14.00 hrs.

RE: IMPLEMENTATION OF SUPREME
COURT ORDER ON
RAMJANAMBHOOMI BABARIMASJID
ISSUE

[*English*]

SHRI BASUDEB ACHARIA
(BANKURA): Sir, where is the Pnme Minister?

.341 Re. Implementation of Supreme Court's order on House as to why the order of the supreme Court is not implemented. (Interruptions)

SRAVANA 1, 1914 (SAKA)

Ram Janam Bhoomi- 342

Babri Masjid Issue

14.01/2 hrs

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Sir, the Central Reserve Police Force is continuously heading towards Audhya..(Interruptions)

SHRI CHHEDI PASWAN(Sasram): Sir, when the Prime Minister is not here and the House has to be adjourned then what is the need of all these things? (Interruptions)

At this stage. Shri Chhedi Paswan and some other hon. Members came and stood on the floor near the Table.

MR. SPEAKER: The House stands adjourned to meet again tomorrow, Friday, the 24th July, 1992, at 11.00. a.m.

14.01. hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, July 24, 1992/Sravana 2. 1914 (Saka).